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Title: Messages received from Rajya Sabha that Rajya Sabha at its sitting agreed without any amendment to the Central Universities Bill, 2009; Rajya Sabha agreed to the amendments made by Lok Sabha in the Prevention and Control of Infectious and contagious Diseases in Animals Bill, 2008 and Rajya Sabha had no recommendation to make to Lok Sabha in regard to the Appropriation (Vote on Account) Bill, 2009; Appropriation Bill, 2009 and to the Finance Bill, 2009, passed by Lok Sabha on the 24th February, 2009.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 24<sup>th</sup> February, 2009 agreed without any amendment to the Central Universities Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 19<sup>th</sup> February, 2009."
- (ii) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25<sup>th</sup> February, 2009, agreed to the following amendments made by the Lok Sabha at its sitting held on the 20<sup>th</sup> February, 2009, in the Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2008:-

#### **ENACTING FORMULA**

1. Page 2, line 5, **for** "Fifty-ninth", **substitute** "Sixtieth"

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2. Page 2, line 9, **for** "2008", **substitute** "2009".
- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 24<sup>th</sup> February, 2009 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
  - (iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 24<sup>th</sup> February, 2009 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
  - (v) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 24<sup>th</sup> February, 2009 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."